

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A. B. A. No. 2851 of 2020**

Balkeshwar Mahto .... **Petitioner**

**Versus**

The State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**  
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For the Petitioner :Mr. Krishna Prajapati, Advocate  
For the State :Mr. Suraj Verma, A.P.P  
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**02/Dated: 09.09.2020**

1. Learned counsel for the petitioner and learned A.P.P are present.
2. Learned counsel for the petitioner submits that he has filed the undertaking for removing the defects as pointed out by the office.
3. Heard. Office to check and verify and list the application after a week.

**(AMITAV K. GUPTA, J.)**

Rohit/-